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ITEM No.3 Court No. 8 SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1034-1035/2000

GANESH LAL Appellant (s)

VERSUS

STATE OF RAJASTHAN Respondent (s)
(Office Report regarding payment of fee to A.C.)

Date : 18/03/2002 These appeals were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Appellant (s)
Mr. Seeraj Bagga, Adv. (A.C.)

For Respondent (s) Mr. Ranji Thomas, Adv.
for Mr. Javed Mahmud Rao,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2
The fee of Amicus Curiae is fixed at Rs.500/-

.SP1

Sarita (Radha Rani Bhatia) @@
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Court Master@@
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